

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3832  
ANSWERED ON:19.04.2010  
CASES UNDER CVC  
Bali Ram Dr.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the number of cases related to Government owned and Private Telecom Companies referred to Central Vigilance Commission (CVC) during the last three years;
- (b) the number of cases in which the report has been submitted to the Union Government; and
- (c) the total number of persons found guilty and the action taken/ being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a): During the last three years, 360 cases relating to Government owned and Private Telecom Companies have been referred to CVC.
- (b): In 202 cases, the report has been submitted to the Government.
- (c): 180 persons have been found guilty against whom the action has been initiated by the competent Disciplinary Authorities concerned as per the advice of Central Vigilance Commission.